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Title: Introduction of the Special Financial Assistance to the State of Odisha Bill, 2015.

SHRI KALIKESH N. SINGH DEO (BOLANGIR): Sir, I beg to move for leave to introduce a Bill to provide for special financial assistance to the State of Odisha for the purpose of promoting the welfare of the Scheduled Castes, the Scheduled Tribes and Other Backward Sections of people, welfare of agricultural labourers, assistance for relief and restoration of damaged infrastructure in the State due to recurrent natural calamities and for the development, exploitation and proper utilization of its resources.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for special financial assistance to the State of Odisha for the purpose of promoting the welfare of the Scheduled Castes, the Scheduled Tribes and Other Backward Sections of people, welfare of agricultural labourers, assistance for relief and restoration of damaged infrastructure in the State due to recurrent natural calamities and for the development, exploitation and proper utilization of its resources."

The motion was adopted.

SHRI KALIKESH N. SINGH DEO : I introduce^{*} the Bill.

15.32 hours